

IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH

COURT – IV

14. IA-3234 & 4951/2023 in C.P.(IB)/197(MB)/2018

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON 06.05.2024

NAME OF THE PARTIES:

ICICI Bank Ltd.
Vs
Unimark Remedies Ltd.

SECTION: 7, 60(5) OF INSOLVENCY AND BANKRUPTCY CODE, 2016.

ORDER

1. Mr. S.R. Jariwala, Ld. Authorised Representative for the IA-3234/2023 present. Ms. Ami Jain, Ld. Counsel for the IA-4951/2023 present. Mr. Saurabh Bachhawat a/w Priyanka Pandey i/b Chandhiok and Mahajan, Ld. Counsel for the RP present.
2. List this matter on 25.06.2024 for further consideration.

Sd/-
ANU JAGMOHAN SINGH
Member (Technical)

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)